NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/123/2016

NAME OF THE PETITIONER(S)

: V. Janardhanan & 2 others

. NAME OF THE RESPONDENT(S)

: Signals and Systems (India) Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Archana

Thrigambolc Kannan

Responely,

Deepa Mariappan

For Adv. 13. Shanaraj

coursel for Petitioner

Deepay

ORDER

Counsel for petitioner earlier came to verify the stage of this case. Inadvertently, she was provided with an information that the item is listed before the Single Bench of this Tribunal. Now, the matter is found to be posted before this Bench. Due to this, the petitioner could not cause appearance. Counsel for Respondent present and submitted that a connected matter is posted before the Single Bench fixing the next date of hearing as 30.06.2017. Therefore, this matter may also be posted on 30.06.2017.

S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARHEF TARIQ)
MEMBER (JUDICIAL)